

Declaration of Assets and Liabilities

Year 2020-2021

I, Pandava Kumar Singh son/daughter/wife of Late Ganesha Pr. Singh

aged 57 years, belonging to Bihar Vidhan Sabha

service and presently working as Deputy - Secretary

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

NIKKISINGH DIVYANSHU, RAUNAB SINGH

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	10,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3 Lakh (Three Lakh)	Two Lakh fifty thousand Rupees			
(iii)	Bonds, Debentures and Shares in companies	H.D.F.C. SUNDARAM, ABSE, MIRAE, Bluechip		Total 20,000/-		
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC-1576, LIC-1750, LIC-581, LIC-4842				
(v)	Motor Vehicles (details of make, etc.)	Ford Figo Car BR-01 BX 8809 Motor Cycle Boxer AT- BR-01 6367				
(vi)	Jewellery (give details of weight and value)	10 gm 40,000/-	200 gm 9,00,000/-			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Joint ownership of Six brother's land 18 bigha (Banka)				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1767.64 Sqft 3 Katha Banapur Boudh Banka Grola Road Patna			Khatano- 279 Khasano- 1659 Thana- 2128,000.00/-	Approx-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ram Nagar Ashwini Nagar 2700 bed room flat 965 Sqft Approx 3500,000/-				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	X	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	
	(b) dues to departments dealing with supply of water	X	
	(c) dues to departments dealing with supply of electricity	X	

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2,69,992 = 00 for financial year 2019-20 AKXPS 2020H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BIA-179

Gender :- M (M/F)

Date of Birth :- 19011964 (DD/MM/YYYY)

Class/Group :- A+ (A/B/C)

Cadre :- Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Banka

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 18/2/21

Signature

Name of Employee: Pandav Kumar Singh

Designation: Deputy Secretary

Department: Bihar Vidhan Sabha

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.